

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION NO.3573**  
TO BE ANSWERED ON 17.12.2024

**ASSISTANCE TO DISABLED PERSONS FOR PURCHASE/FITTING OF  
AIDS/APPLIANCES (ADIP) SCHEME**

3573. Shri Imran Masood:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the basis of accepting application and distributing equipment's to Divyang applicants in "ADIP Scheme";
- (b) the details of the agency responsible for accepting application and distributing equipment in ADIP Scheme for Divyang applicants in district Saharanpur;
- (c) whether there is any monitoring system of Union Government or State Divyangjan Welfare Department on ALIM CO, the nodal agency for distributing equipment under the ADIP Scheme; and
- (d) the year-wise details of applications, accepted applications and actual distribution of motorized tricycle under ADIP Scheme to Divyang applicants in Saharanpur district during last five years?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B. L. VERMA)

- (a) The eligibility criteria for receiving aids and appliances under Scheme of Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP) are as follows:
  - i. An Indian citizen of any age.
  - ii. Holding a UDID card issued by the Ministry or enrolment number of UDID card alongwith Disability Certificate with atleast 40% disability.
  - iii. Aadhaar number or enrolment Id of Aadhaar Card alongwith other documents as specified by the Department vide notification issued u/s 7 of Aadhaar Act, 2016.
  - iv. Having monthly income not exceeding Rs.30,000/- per month.

v. In case of dependents, the income of parents/guardians not exceeding Rs. 30,000/- per month and,

vi. Not having received assistance during the last 3 years for the same purpose from any source.

(b) and (c) The Scheme is implemented through various implementing agencies(IAs) such as Artificial Limbs Manufacturing Corporation of India ( A L I M C O , a Central Public Sector Enterprise) / National/Apex Institutes(NIs)/Composite Regional Centres (CRCs)/ District Disability Rehabilitation Centre(DDRCs)/National Trust/Non-Government Organizations. IAs conducts assessments and distributes aids and assistive devices to eligible Divyangjan through camps across the country. In addition, beneficiaries can also apply for aids and appliances online through the ARJUN Portal by submitting their requests. ARJUN Portal also enables the monitoring of ALIMCO's performance in providing aids and assistive devices under the ADIP Scheme.

(d) The details of Motorized Tricycles distributed in Saharanpur District of Uttar Pradesh post assessment during last five years is as under:

Year	Number of Motorized Tricycle Distributed	Value (Rs. In Lakh)
2019-20	0	0
2020-21	0	0
2021-22	0	0
2022-23	0	0
2023-24	77	37.73

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